

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 429

**IA/3153/ND/2022, IA/2293/ND/2022,
IA/489/ND/2021 IN IB/1388/ND/2018**

IN THE MATTER OF:

M/s Rakesh Kumar Pardeep Kumar	...	Applicant
Versus		
M/s Dash Export Pvt Ltd	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 08.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the Respondent	:	
For the RP	:	Adv. Abhishek Anand, Adv. Karan Kohli, Adv. Shikhar Tiwari, in person Santosh Sharma
For the Indian Bank	:	Adv. Amit Kasera
For the SBI	:	Adv. R.P. Vats, Adv. Apoorv Sarvaria, Adv. Yashika Sarvaria, Adv. Simran Chadha

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **09.05.2024**.

Sd/-
(Court Officer)